

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.11.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr. With	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
2.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra-VBA Sunder Khatri-IRP
3.	Comp. App. (AT) (Ins) No. 581 of 2021	Shabeena Arshad & Anr. Vs. Nilesh Sharma Resolution Professional Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Stuti Vatsa Nilesh Sharma Varsha Bnerjee-R1

For Hearing

4.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
5.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
6.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4

7.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5
8.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
9.	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	Dhaval S. Deshpande-R1 & R3 Vishram Narayan Panchpor Amir Arsiwala-R2
10.	Comp. App. (AT) (Ins) No. 349 of 2021	Assistant Commissioner Central GST and Central Excise Vs. Sonic Watches Ltd.	Samiksha Godiyal	Aastha Mehta
11.	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2 Vijay Joshi-R3

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 370 of 2021 (PH)	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Raunak Dhillon	C Rashmikanth Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Vivek Shetty-R3 Anirudh Krishnaa Aayush Mitruka
13.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021 (PH)	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
14.	Comp. App. (AT) (Ins) No. 393 of 2021 (PH)	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors. With	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3

15.	Comp. App. (AT) (Ins) No. 476 of 2021 (PH)	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
16.	Comp. App. (AT) (Ins) No. 506 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors. With	Ashish Virmani	Raunak Dhillon Ashish Bhan Sonali Jain-R1 Ashish Kamat-R2 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
17.	Comp. App. (AT) (Ins) No. 507 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Pooja Mahajan-R4 Ashish Bhan
18.	Comp. App. (AT) (Ins) No. 516 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
19.	Comp. App. (AT) (Ins) No. 538 of 2021 (PH)	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
20.	Comp. App. (AT) (Ins) No. 546 of 2021 (PH)	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors. With	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
21.	Comp. App. (AT) (Ins) No. 539 of 2021 (PH)	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors. With	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
22.	Comp. App. (AT) (Ins) No. 552 of 2021 (PH)	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
23.	Comp. App. (AT) (Ins) No. 785 of 2020 (PH)	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd. With	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha

24.	Comp. App. (AT) (Ins) No. 647 of 2021 (PH)	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr. With	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
25.	Comp. App. (AT) (Ins) No. 759 of 2021 (PH)	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr. With	Geetanjali Shahi	Raunaq Dhillan
26.	Comp. App. (AT) (Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr. With	Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2
27.	Comp. App. (AT) (Ins) No. 677 of 2021	SESA Group Employees Provident Fund & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Pallav Mongia	Liz Mathew-R1 Raunak Dhillon-R2 Isha Malik Ashish Bhan-R3
28.	Comp. App. (AT) (Ins) No. 800 of 2021	Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.	Pallav Mongia	Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar